

SLP(Crl.)No. 2159 OF 2004
ITEM No.51

Court No. 2

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2159/2004

(From the judgement and order dated 13/02/2004 in CRLRP 24/02
of The HIGH COURT OF KARNATAKA AT BANGALORE)

NADISHWAR BANAND & ANR.

Petitioner (s)

VERSUS

STATE OF KARNATKA & ANR.

Respondent (s)

(With Appln(s). for stay)

Date : 28/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. A. Kumar,Adv.
Ms. Manjula Gupta,Adv.

For Respondent (s)
Mr. Sanjay R. Hegde,Adv.

Ms. Kiran Suri,Adv.
Mr. Himanshi Button,Adv.
Mr. Mali Santosh,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 1.3.2005.

(Ganga Thakur) (Prem Prakash)
PS to Registrar Court Master